83

copy of the report of the Ra.jamannar Commission se> up by the Tamil Nadu Government to examine the question or Centre-State relations ; and

(b) iffO, what are its recommendations ;m4 what arc Government's reaction thereto ?

THE MINISTER OF STATE IN THE MI-NISTRY OF HOME AFFAIRS/17, H-7104

में राज्य मन्त्री (SHRI K. C PANT): (a) No, Sir. (b) Does not arise.

WIDER POWERS FOR STATES

259. SHRI BHUPESH GUPTA : SHRI K. CHANDRASEK.HARAN :

Will the Minister of HOME AFFAIRS/

(a) whether Government's attention has been drawn to the recent statements made by the Chief Minister of Tamil Nadu demanding wider powers for the States ; and

(b) if so, what steps Government propose to take to meet the demand for greater powers, by the States specially in respect of finance and economic affairs ?

THE MINISTER OF STATE IN THE MI-THE MI-THE

(a) Gc-vcrnment have seen such Press Reports.

(b) Questions relating to Centre-State relations have been studied in depth by the Administrative Reforms Commission and the Study Team appointed by the Commission. The Administrative Reforms Commission have come to the conclusion that "the provisions of the Constitution governing Centre-State relations are adequate for the purpose of meeting any situa-ation or resolving any problem that may arise in this field." The recommendations of the Administrative Reforms Commission on Centre-State relationships are under examination.

PAKISTANI COMMISSION'S FINDING ABOUT THE HIJACKING OF THE INDIAN PLANE

260. DR. BHAI MAHAVIR :

SHRI DEVDATT KUMAR KIKABHAI PATEL : SHRI S. C. ANGRE : Will the Minister of HOME AFFAIRS/ गृह मन्त्री be pleased to state :

(a) whether it is a fact that the "Commission" appointed by the Pakistan Government to report on the hijaking and destruction of the Indian Airlines plane has put the blame on Indian Intelligence for engineering the incident;

(b) if so, whether the Government of Pakistan have conveyed the result of the e.iquiry to India ; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/178 मन्त्रालय में राज्य मन्त्री (SHRI K. C PANT) : (a) Government has seen some press reports to this effect.

(b) No, Sir.

(c) There is no truth in the reported findings of the "Commission", and Government do not attach any importance to them.

SETTING UP OF A NORTH BIHAR DEVELOPMENT BOARD

261. SHRI P. C. MITRA: Will the Minister of PLANNING) योजना मन्त्रो be pleased to state :

(a) whether Government have received any memorandum from some Members of Parliament and Members of Bihai legislature belonging to North Bihar urging to set up a North Bihar Development Board on the ground of extreme backwardness of the area; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MI-NISTRY OF PLANNING/**ZIGGI HEATER H** (SHRI MOHAN DHARIA) : (a) A memorandum from some M.P.s and M.L.A.s from Bihar was received on the 30th August, 1969 for the setting up of a North Bihar Development Authority.

(b) The State Governments have been advised to give special attention to backward areas and to formulate integrated plans for the